

3. SAIL ignored the request of the Chief Minister of Maharashtra for awarding the contract to them.

Earlier they had made representations against the calling for tender and went to the High Court of Bombay, challenging the same. The High Court rejected their partition. SAIL had floated tender for the contract and the tender of Indira Rashtriya Kamgar Sahakari Society Limited are stated by SAIL to be much higher than that of M/s. Shreechand Rolling Mills. SAIL awarded the contract to M/s. Shreechand Rolling Mills as the rates quoted by them are stated to have been found by SAIL to have been considerably lower than those quoted by the Indira Rashtriya Kamgar Sahakari Society Limited. Indira Rashtriya Kamgar Sahakari Society Limited, has, however, stated in its representation debated the 5th December, 1990 that the rates quoted by them were lower except for two items. This contention is being examined by the Ministry of Steel & Mines.

(c) SAIL has reported that no contraventions of the guidelines/High Court Orders were committed in awarding the contracts to M/s Shreechand Rolling Mills.

(e) No, Sir.

(d) and (f). Do not arise.

External Commercial Borrowings

1592. SHRI VASANT SATHE:
SHRI C.M. NEGI:
SHRI MANIK SANYAL:

Will the Minister of FINANCE be pleased to state:

(a) the targets fixed for raising short-term and long-term commercial borrowings in the international market during the last three years, yearwise and the actual per-

formance recorded; and

(b) the steps proposed to meet the serious resource crunch for development projects in core sectors and progress made in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH):
(a) No targets are fixed for short-term and long-term commercial borrowings. Short-term credits are normal in trade and the data for them is not maintained by the Government. The approvals of the long-term commercial borrowings for the last three years are as follows:

	<i>(Rs. Crores)</i>
1987-88	2654.48
1988-89	4314.41
1989-90	5478.61

(b) The resource allocations for development projects in core sectors are finalised by Planning Commission. The availability of foreign exchange resources for development projects is tied up out of the assistance from multilateral and bilateral sources as well as commercial borrowings.

Irrigation Projects of Maharashtra Pending Clearance

1593. SHRI VASANT SATHE:
DR. VENKATESH KABDE:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of the irrigation projects from Maharashtra pending clearance from the environmental angle; and